

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:836

ANSWERED ON:02.03.2010

ROAD ACCIDENTS

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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether deaths due to road accidents are on the rise in the country;
- (b) if so, the details thereof;
- (c) the total number of cases of road accidents deaths reported/registered during each of the last three years and the current year, State-wise, UT-wise;
- (d) the total number of accused arrested and the action taken against them including cancellation of license during the said period, State-wise; and
- (e) the steps taken by the Government to prevent road accidents and provide assistance to the victims including road rage and drunken driving?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (c): As per the latest publication compiled by the National Crime Records Bureau (NCRB), number of deaths due to road accidents during the years 2006, 2007 & 2008 have been 105725, 114590 & 118239 respectively. The State-wise details of cases of road accident, persons injured and persons died during the years 2006, 2007 & 2008 as compiled by the NCRB, are enclosed at Annexure-I.

(d): This information is not separately maintained by NCRB.

(e): Ensuring the safety of road users is primarily the responsibility of the State Government concerned. However, the Government of India in the Ministry of Shipping, Road Transport & Highways (Department of Road Transport & Highways) has taken several steps to improve road safety for road users as under:

- i) It is ensured that road safety is the integral part of road design at the planning stage for National Highways/Expressways.
- ii) Various steps to enhance road safety such as road furniture, road markings/road signs, introduction of Highway Traffic Management System using Intelligent Transport System, enhancement of discipline among contractors during construction, road safety audit on selected stretches etc., have been undertaken by National Highways Authority of India (NHAI).
- iii) Refresher training to Heavy Motor Vehicle drivers in the unorganized sector.
- iv) Involvement of NGOs for road safety activities.
- v) Setting up of Model Driving Training School in the country.
- vi) Publicity campaign on road safety awareness through audio-visual-print media.
- vii) Institution of National Award for voluntary organizations/ individuals for outstanding work in the field of road safety.
- viii) Tightening of safety standards of vehicles.
- ix) Providing cranes and ambulances to various State Governments/NGOs under National Highway Accident Relief Service Scheme. National Highways Authority of India also provides ambulances at a distance of 50 Km. on each of its completed highways under its Operation & Maintenance contracts.
- x) Widening and improvements of National Highways from 2 lanes to 4 lanes and 4 lanes to 6 lanes etc.